

<b>FORM A</b>	
<b>PUBLIC ANNOUNCEMENT</b>	
<i>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)</i>	
<b>FOR THE ATTENTION OF THE CREDITORS OF M/S AFTEK INFRASTRUCTURE PRIVATE LIMITED</b>	
RELEVANT PARTICULARS	
1 Name of corporate debtor	M/s AFTEK INFRASTRUCTURE PRIVATE LIMITED
2 Date of incorporation of corporate debtor	04.10.2013
3 Authority under which corporate debtor is incorporated / registered.	Registrar of Companies, Kanpur, Uttar Pradesh
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70102UP2013PTC059884
5 Address of the registered office and principal office (if any) of corporate debtor	M- 57, SANJAY GANDHI PURAM FAIZABAD ROAD, LUCKNOW UP 226016
6 Insolvency commencement date in respect of corporate debtor	23rd October 2019 (Order known to IRP on 24th October, 2019)
7 Estimated date of closure of insolvency resolution process.	20th April 2020
8 Name and registration number of the insolvency professional acting as interim resolution professional.	SANJAY KUMAR JHA IBBI/IPA-002/IP-N00684/2018-19/12031
9 Address and e-mail of the interim resolution professional, as registered with the Board.	123/8, Gali No. -15, T- Point, Main Market Sant Nagar, Burari, New Delhi-110084 Gmail : Sanjayjhafcs@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	308-309, VARDHMAN FORTUNE MALL, G. T. Karnal Road, Opp. Hans Cinema, Azadpur, New Delhi-110033. Gmail : Sanjayjhafcs@gmail.com
11 Last date for submission of claims	7th November 2019 (fourteen days from the date of intimation of order to insolvency professional)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21,	Name the class(es): Real Estate Investors
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Anil Tayal   IBBI/IPA-001/IP-P01118/2018-19/11818 Address: 201, Sagar Plaza, District Centre , Laxmi Nagar, Delhi-110092, Email id - caaniltayal@gmail.com. 2. Pankaj Tyagee   IBBI/IPA-001/IP-P-01829/2019-2020/1276 G-13, Lower Ground Floor, Jangpura Extension, New Delhi -110014 Email Id - pankajtyagee@gmail.com 3. Sanjeev Gupta IBBI/IPA-001/IP-P-01575/2018-2019/12408 307, LaxmidEEP Building , Plot No. -9, District Centre, Laxmi Nagar, Delhi-110092. Email Id -fcasanjeev@gmail.com
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://www.ibbi.gov.in/downloadform.html">http://www.ibbi.gov.in/downloadform.html</a> B. PHYSICAL ADDRESS: Details of AR are available at the Address mentioned under item -13 above.
<p>Notice is hereby given that the National Company Law Tribunal Delhi has ordered the commencement of a corporate insolvency resolution process of the M/S AFTEK INFRASTRUCTURE PRIVATE LIMITED on 23rd October 2019.</p> <p>The creditors of M/S AFTEK INFRASTRUCTURE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 7th November 2019 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A Financial Creditor belong to a class, as listed against the entry No.12, shall indicates its choice of authorized representative from among the three insolvency Professional listed against entry No.13 to act as authorized representative of the class specify class in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties</p> <p>Name and Signature of Interim Resolution Professional: SANJAY KUMAR JHA IBBI/IPA-002/IP-N00684/2018-19/12031</p> <p>Date: 25th October 2019 Place: New Delhi</p>	

*Sanjay Kumar Jha.*  
**SANJAY KUMAR JHA**  
**INSOLVENCY PROFESSIONAL**  
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